

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.403 OF 2018

IN THE MATTER OF:

The Rathna Textile Mills Pvt Ltd & Ors

Appellant

Vs

V.R.A.R. Ramakrishnan

Respondent

For Appellant:- Mr. B.R. Vidhyashankar and Mr B. Ragunath, Advocates.

For Respondents: - Mr. S. Santanam Swaminadhan, Mr. Kartik Malhotra, Ms Abhilasha Shrawat and Ms Nishtha Khurana, Advocates.

ORDER

11.07.2019 - Heard Mr. B.R. Vidhyashankar, Advocate in part. Hearing remained inconclusive. Post the appeal for further hearing on **30th July, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn